

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Civil Appeal No(s). 69-70/2012

ASHRAF KOKKUR

Appellant(s)

VERSUS

K.V.ABDUL KHADER ETC.

Respondent(s)

(With office report)

Date : 16/07/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s)

Mr. R. Basant, Sr. Adv.
Mr. E. M. S. Anam, Adv.

For Respondent(s)

Mr. Rajeev Dhawan, Sr. Adv. (NP)
Mr. V. K. Biju, Adv.
Ms. Vijay Laxmi, Adv.
Mr. V. K. Verma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. R. Basant, learned senior counsel for the appellants

started his arguments at 3.30 p.m and was on his legs when the court rose for the day leaving the matter as part heard.

List the matter tomorrow i.e. Thursday, the 17th July, 2014.

(R.NATARAJAN)

(JASWINDER KAUR)

Signature Not Verified

Digitally signed by

Court Master

Court Master

Meenakshi Kohli
Date: 2014.07.24
10:19:58 IST
Reason: